## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA STARRED QUESTION NO.283 TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2023

#### **REDUCTION IN ALLOCATION UNDER PMGKAY**

#### †\*283. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH: SHRI KAUSHALENDRA KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the allocation under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) has been reduced;
- (b) if so, the total number of beneficiaries of the said scheme in the country at present, State-wise;
- (c) if not, the date upto which the said scheme has been extended; and
- (d) the details of the amount of funds being spent under the said scheme, year-wise?

# A N S W E R MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND TEXTILES (SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 283 DUE FOR ANSWER ON 09.08.2023 IN THE LOK SABHA.

(a) to (c): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) had been launched with the specific purpose of ameliorating the hardships faced by the poor and needy due to economic disruptions caused by the COVID-19 outbreak in the country. The allocation of free foodgrains, under PMGKAY was in addition to normal allocation done under the National Food Security Act (NFSA), 2013. A total quantity of approx. 1118 LMT foodgrains had been allocated under PMGKAY (Phase I-VII) for the period of 28 months with a planned financial outlay of about Rs. 1.13 lakh crores for FY 2020-21, 1.47 lakh crores for FY 2021-22 and 1.31 Lakh crores for FY 2022-23.

The Central Government, to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of National Food Security Act, 2013 (NFSA), decided to provide food grains free of cost to AAY households and PHH beneficiaries under NFSA, 2013, for a period of one year, beginning from 1st Jan 2023, under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) with the likely expenditure of nearly Rs. 2 lakh crore annually.

The number of beneficiaries keeps on changing due to addition/deletion of ration cards due to various reasons, as reported by States/UTs time to time. The State-wise details of current number of beneficiaries benefitted under the Pradhan Mantri Garib Kalyan Anna Yojana are attached at Annexure.

(d): This Department releases food subsidy to FCI and States which have adopted Decentralized Procurement mode (DCP). States are allocated food grains at subsidized rates under National Food Security Act (NFSA) and Other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) and DCP States as food subsidy. Further, FCI also procures foodgrains from non DCP States and reimburse entire acquisition cost to non-DCP States. Thereafter, food grains are released by FCI to non-DCP States at subsidized rates for their distribution under TPDS/OWS. In addition. notional subsidy i.e. cost of the foodgrains issued to the non-DCP States, to the tune of around RS. 100049.61 crores, was given to non-DCP States in the year 2021-22. Funds are also released to FCI for maintenance of buffer stocks of foodgrains. Further, Government of India also provides assistance to States in meeting the expenditure incurred by them on transportation of foodgrains within the State, its handling and FPS dealers' margin as per norms devised for this purpose. Release of food subsidy is an ongoing and continuous process. The amount released by Gol on account of food subsidy to FCI & DCP States and Central Assistance on intra-state transportation & FPS dealers margin for distribution of foodgrains in FY 2022-23 and FY 2023-24 (upto July, 2023) are as below:

S.No.	Item	Total fund released (Amount in Rs crores)				
		FY 2022-23	FY 2023-24 (as on 31.07.2023)	Total		
1	Food subsidy to FCI	2,00,219.2	50,770.00	2,50,989.20		
	Food subsidy to DCP					
2.	States	72,282.50	18,019.41	90,301.91		
	Central Assistance on account of FPS dealers margin & inter-					
3.	state transportation	8,572.03	1,391.31	9,963.34		
	Total	2,81,073.73	70,180.72	3,51,254.45		

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#### **Annexure**

### ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF STARRED QUESTION No.283 FOR ANSWER ON 09.08.2023 IN THE LOK SABHA

~	States/ UTs	Accepted No. of persons under NFSA (in lakh)	Ceiling of AAY HH (in lakh)	No. of families/persons identified under NFSA (In lakh)					
Sl. No.				AAY		Priority		% of	
				No. of families	No. of person	No. of persons	Total persons	accepted persons	
1	Andhra Pradesh	268.23	9.09	9.08	23.52	244.70	268.22	100.00%	
2	Arunachal Pradesh	8.71	0.38	0.38	1.50	6.90	8.40	96.48%	
3	Assam	251.90	7.04	6.92	28.08	223.08	251.17	99.71%	
4	Bihar	871.16	25.01	25.01	125.05	746.11	871.16	100.00%	
5	Chhattisgarh	200.77	7.19	7.19	20.42	180.35	200.77	100.00%	
6	Delhi	72.78	1.57	0.69	2.80	69.98	72.78	100.00%	
7	Goa	5.32	0.18	0.12	0.46	4.86	5.32	100.00%	
8	Gujarat	382.84	8.13	7.73	35.53	316.07	351.60	91.84%	
9	Haryana	126.49	3.03	2.68	11.35	115.14	126.49	100.00%	
10	Himachal Pradesh	36.82	1.97	1.82	7.67	20.98	28.64	77.80%	
11	Jharkhand	264.25	9.18	8.94	34.76	229.43	264.19	99.98%	
12	Karnataka	401.93	12.00	10.97	43.91	358.02	401.93	100.00%	
13	Kerala	154.80	5.96	5.96	25.59	129.21	154.80	100.00%	
14	Madhya Pradesh	546.42	15.82	14.76	57.06	454.26	511.32	93.58%	
15	Maharashtra	700.17	25.05	25.05	108.01	592.16	700.17	100.00%	
16	Manipur	25.06	0.64	0.64	1.82	18.26	20.08	80.14%	
17	Meghalaya	21.46	0.70	0.70	2.91	18.54	21.46	100.00%	
18	Mizoram	7.06	0.26	0.26	0.64	6.17	6.81	96.50%	
19	Nagaland	14.79	0.48	0.48	2.11	11.94	14.05	94.98%	
20	Odisha	326.21	12.65	12.53	37.81	287.22	325.03	99.64%	
21	Punjab	141.51	1.79	1.79	7.71	133.80	141.51	100.00%	
22	Rajasthan	446.62	9.32	6.29	22.29	417.72	440.01	98.52%	
23	Sikkim	4.06	0.17	0.17	0.57	3.24	3.81	93.91%	
24	Tamil Nadu	364.70	18.65	18.64	65.78	298.34	364.12	99.84%	
25	Telangana	191.70	6.49	5.67	15.29	176.33	191.62	99.96%	
26	Tripura	25.02	1.13	1.09	4.62	19.81	24.43	97.65%	
27	Uttar Pradesh	1520.61	40.95	40.89	132.92	1370.85	1503.77	98.89%	
28	Uttarakhand	61.94	1.91	1.84	7.92	54.02	61.94	100.00%	
29	West Bengal	601.84	19.86	16.42	54.99	546.85	601.84	100.00%	

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Total		8135.01	250.00	237.44	895.24	7128.91	8024.15	98.64%
36	Ladakh	1.44	0.06	0.06	0.29	1.15	1.44	99.99%
35	J&K	72.69	2.76	2.33	10.61	61.80	72.41	99.61%
34	Puducherry (DBT)	6.34	0.32	0.25	0.82	5.52	6.34	99.99%
33	Chandigarh (DBT)	4.96	0.09	0.00	0.01	2.98	2.99	60.28%
32	Lakshadweep	0.22	0.01	0.01	0.04	0.18	0.22	99.06%
31	DNHⅅ	3.56	0.08	0.05	0.24	2.45	2.69	75.60%
30	A&N	0.63	0.11	0.04	0.14	0.46	0.61	96.61%

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